

**Implementation of Chattopadhyaya
Commission**

6833. SHRI SATYAGOPAL MISHRA:
Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken any decision to implement the recommendations of Chattopadhyaya Commission for the teachers and employees of the Kendriya Vidyalayas;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). Government of India have revised the pay-scales for school teachers of Union Territories and various central autonomous bodies including the Kendriya Vidyalaya Sangathan in August, 1987. While sanctioning these pay-scales, the recommendations of the 4th Central Pay Commission, report of the Chattopadhyaya Commission and the postulates of National Education Policy have been kept in view.

**Clearance to Punpun-Mohraz-Dardha
Project**

6834. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has given clearance to the Punpun-Mohraz-Dardha Project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER

OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) Does not arise.

(c) The project report, duly recommended by the Advisory Committee on Irrigation, Flood Control and Multi-purpose Projects, has not been received in the Planning Commission.

Soviet Offer for Sukhoi Bombers

6835. SHRI Y.S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether U.S.S.R. has offered to sell Sukhoi Bombers to Government of India; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No Sir.

(b) Does not arise.

Propellant Factory in A.P.

6836. SHRIM. BAGA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal for establishment of a new Propellant Factory at Warangal in Andhra Pradesh;

(b) whether Warangal has excellent infrastructure facilities for setting up the factory; and

(c) if so, the reasons for delay in accord ing clearance to the said project?